

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**(IB)-212(PB)/2018**

**IN THE MATTER OF:**

Cadillac Info-Tech Pvt. Ltd.

... **APPLICANT / PETITIONER**

Vs

Hallow Infrastructure Pvt. Ltd.

... **RESPONDENT**

**SECTION:**

**Under Section 7**

**Order delivered on 07.09.2018**

**Coram:**

**CHIEF JUSTICE (RTD.) M. M. KUMAR**  
**HON'BLE PRESIDENT**

**S.K. MOHAPATRA**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENTS:**

For the Petitioner(s):-

Mr. Pulkit Deora & Ms. Nandini Sinha,  
Advocates

For the Respondent(s):-

Mr. K. Datta with Mr. Kapil Gupta, Advocates

**ORDER**

Arguments heard. Order reserved.

*Sd/-*

**(M. M. KUMAR)**  
**PRESIDENT**

*Sd/-*

**(S.K. MOHAPATRA)**  
**MEMBER (TECHNICAL)**

07.09.2018  
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